

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 176 OF 2020 (SZ)

V.B.R Menon,

... Applicant

VERSUS

The Commissioner of police, and 5 Ors.

... Respondents

INDEX TO ADDITIONAL TYPED SET OF PAPERS

S No.	Date	Description	Page No.
1	02.09.2017	Letter to Joint Chief Controller of Explosives for PESO initial approval.	1
2	11.12.2019	Letter to District Collector for NOC	2
4	18.08.2020	Letter to Joint Chief Controller of Explosives for PESO Final approval.	3
	-	Map	4

DATED AT CHENNAI ON THIS THE 3rd DAY OF MARCH 2022



**M/s. ABDUL SALEEM
S.SARVANAN
COUNSEL FOR 6th RESPONDENT**
No. 74 & 76, II & III Floors,
Marshalls Enclave, Marshalls Road,
Egmore, Chennai - 600 008

इंडियन ऑयल कॉर्पोरेशन लिमिटेड

(विपणन प्रभाग) तिरुच्चि मंडल कार्यालय

"ट्रिवेनी" III पलोर, B-35, शास्त्री मार्ग

तिल्लैनगर, तिरुच्चि- ६२० ०१८

फोन : ०४३१-२७४२०११. फैक्स : ०४३१-२७४२०६६

Indian Oil Corporation Limited

(Marketing Division)

Trichy Divisional Office

"Triveni" 3rd Floor, B-35, Shastri Road,

Thillai Nagar, TRICHY - 620 018.

Phone : 0431 - 2742011. Fax : 0431 - 2742066



IndianOil

A Maharatna
Company

विपणन प्रभाग

Marketing Division

Ref.: TCHDO/ENGG/PESO

SRIRANGAM

Date: 2-Sep-17

To,

The Joint Chief Controller of Explosives,

Government of India,

Petroleum and Explosives Safety Organisation(PESO)

Formerly Department of Explosives,

No.26, Shastri Bhavan, Haddows Road,

Nungambakm Chennai-600 006

Dear Sir,

Sub: **Prior approval** for Petroleum Class A/B Pump Outfit at

Survey No. : **2470, WARD B, BLOCK 38**

Village : **THIMMARAYA SAMUTHIRAM**

Taluk : **SRIRANGAM**

District : **TRICHY**

State : **TAMIL NADU**

Pin Code : **620006**

We are enclosing 3 copies of layout drawings of the subject retail outlet duly marked in the appropriate color for the proposed facilities at the new Retail Outlet.

Proposal is for 2 X 20KL tank for MS 1 X 20KL tank for HSD under drive way, with allied Dispensing units, Kiosk etc as shown in the drawing.

A Demand Draft for Rs. 400/- (No. _____ dated _____) of **SBI** drawn in favor of the Joint Chief Controller of Explosives, South Circle, Chennai is also enclosed towards the scrutiny fee.

We request you to kindly accord approval for the above and send us the approval layout drawing for carrying the above work at the earliest.

Thanking you

Yours faithfully,

for **Indian Oil Corporation Limited**

K. Babu Nair
02/09/17

Chief Divisional Retail Sales Manager



K. BABU NAIR
Chief Divisional Retail Sales Manager
Indian Oil Corporation Limited
Trichy Divisional Office
"Triveni" 3rd Floor, B-35, Shastri Road,
Thillai Nagar, TRICHY - 620 018.

पंजीकृत कार्यालय, 'इंडियन ऑयल भवन' जी-९, अली यावर जंग मार्ग, बान्द्रा (पूर्व), मुंबई-४०० ०५१. (भारत)
Registered Office : 'Indian Oil Bhavan', G-9, All Yavar Jung Marg, Bandra (East), Mumbai-400 051. (INDIA)

इंडियन ऑयल कॉर्पोरेशन लिमिटेड
(विपणन प्रभाग) तिरुच्चि मंडल कार्यालय

"ट्रिवेनी" III पलोर, B-35, शास्त्री मार्ग
तिल्लैनगर, तिरुच्चि- 620 018
फोन : 0431-2742011, फेक्स : 0431-2742066

Indian Oil Corporation Limited

(Marketing Division)
Trichy Divisional Office

"Triveni" 3rd Floor, B-35, Shastri Road,
Thillai Nagar, TRICHY - 620 018.
Phone : 0431 - 2742011. Fax : 0431 - 2742066



IndianOil

Siddharth 9446205913

REF: TCHDO/A -RO/SRIRANGAM
DATE: 11.12.2019

THE DISTRICT COLLECTOR,
TRICHY

Dear Sir/Madam,

Sub: Request for "NOC" for the proposed Petrol/HSD retail outlet at
VILLAGE, (PIN CODE: 620 006) SRIRANGAM TALUK, TRICHY DISTRICT,
TAMILNADU STATE.

We propose to develop a Petrol/Diesel Retail Outlet at the land bearing
S.No 2470, Ward B, Block 38 at Thimmaraya Samuthiram Village, Srirangam
Taluk, Trichy District, TamilNadu State. In this connection, we enclose
herewith 8 copies of layout plan No. TCHDO/RO/A/2017 showing the
proposed facilities at the above location with form-IX duly filled in.

We request you to kindly grant us "No Objection Certificate" for construction
of Petrol/ Diesel Retail Outlet at the earliest.

Thanking You,

Yours faithfully,

For INDIAN OIL CORPORATION LIMITED.,

CH. DIVISIONAL RETAIL SALES MANAGER

Encl: As above

इंडियन ऑयल कॉर्पोरेशन लिमिटेड

(विपणन प्रभाग) तिरुच्चि मंडल कार्यालय

"ट्रिवेनी" III पलोर, B-35, शास्त्री मार्ग

तिल्लैनगर, तिरुच्चि- 620 018

फोन : 0431-2742011. फैक्स : 0431-2742066

Indian Oil Corporation Limited

(Marketing Division)

Trichy Divisional Office

"Triveni" 3rd Floor, B-35, Shastri Road,

Thillai Nagar, TRICHY - 620 018.

Phone : 0431 - 2742011. Fax : 0431 - 2742066



IndianOil

विपणन प्रभाग

Marketing Division

Ref: TCHDO/E/SRIRANGAM

Date: 18.08.2020

The Joint Chief Controller of Explosives,
Government of India,
Petroleum and Explosives Safety Organization (PESO),
Formerly Department of Explosives,
No. 26, ShastriBhavan, Haddows Road,
Nungambakkam, Chennai – 600 006.

Dear Sirs,

- a) Sub:GRANT OF LICENCE** for New Class RO outlet at S.No.2470 Ward B, Block 38, Thimmaraya samuthiram village, Srirangam Taluk, Tiruchirappalli District, Tamilnadu State.

Ref: Approval Letter No. A/P/SC/TN/14/8351 (P408842) dated 05.09.2017.

We thankfully acknowledge the receipt of your approval vide ref Letter No. A/P/SC/TN/14/8351 (P408842). We had obtained Prior approval for Petroleum Class A/B pump outfit Thimmaraya samuthiram village, Srirangam Taluk, Tiruchirappalli District, Tamilnadu State. We have now completed the work, as per approved Plan and the work was carried out as per NOC terms and conditions. Attached NOC copy, in proper proforma has been attached as per your advice

We are now enclosing the following documents for your kind perusal.

1. Three copies of layout drawings showing the facilities provided.
2. Form IX duly filled and signed.
3. Certificate of Tank Testing and safety duly filled and signed.
4. Online Payment receipt for Rs. /- in favour of Jt. Chief Controller of Explosives payable at Chennai as Storage Licence fee for One year.
5. Original NOC Ref No. is No C.No: M2/28541/2019 Dated 11.04.2020, received from Commisioner of Policer, Tiruchirappalli
6. DGM (RS)-TCHDO-Declaration
7. Land Lease Document

There is no court case pending in any court of law against this proposal. We request you to kindly grant us the storage licence for this new premise at the earliest.

Thanking you,
Yours faithfully,
For **Indian Oil Corporation Ltd.**



के. बाबु नरेन्द्ररा
K. BABU NARENDRA
Supt. महानगर (पेट्रोल) Office

Dy. General Manager (Petrol Sales)

तिरुच्चि मंडल कार्यालय

इंडियन ऑयल भवन' जी-9, अली यावर जंग मार्ग, बंद्रा (पूर्व), मुंबई-400 051. (भारत)

Registered Office: Indian Oil Bhavan', G-9, All Yavar Jung Marg, Bandra (East), Mumbai-400 051. (INDIA)

